

**Orthopaedic Department of Zipmer Hospital, Pondicherry**

4647. SHRI R. MUTHUKUMARAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that in the Zipmer Hospital, Pondicherry, a General Surgeon is incharge of Orthopaedics for the past ten years;

(b) if so, what steps have been taken to put one Orthopaedician as incharge of the Department; and

(c) present procedure regarding admission to Zipmer Hospital?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) No.

(b) Does not arise.

(c) Any patient needing hospitalisation, based on the nature of the sickness, is admitted in JIPMER Hospital, just as in any other Government Hospital.

**Transfer of staff by Rotation**

4648. SHRI MANOHAR LAL SAINI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is considered to be in public interest to rotate officers and staff members of different seats in the Ministry and the Directorate General of Health Services after a specific period;

(b) whether certain staff members have been working in Fellowships Section and other important Sections in C.H.S. and House keeping Divisions for a period of over five years; and

(c) whether all such staff members are proposed to be transferred to technical sections in the Ministry as well as in the Directorate so that staff members working in technical sections get opportunity to work in important sec-

tions in the above mentioned Division and if so when?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Not always.

(b) Yes.

(c) Officers and staff members who have put in more than 5 years' service in a particular Section/Division, are considered for transfer from time to time within the Ministry/Directorate General of Health Services or from the Ministry to the Directorate General of Health Services and vice-versa, but final decision is taken keeping in view overall administrative convenience.

**Diversion of Special D.T.C. Route No. 40.**

4649. SHRI DHARAM DASS SHASTRI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the Government are aware of the fact that a special DTC route No. 40 was operating from Sujan Singh Park to Regal and of late recently, this bus has been diverted to start from Ravindra Nagar just to suit the convenience of a high official although not more than one or two passengers get into it from that stop, thus causing inconvenience to the passengers of Pandara Park, Kaka Nagar etc.; and

(b) whether steps will be taken to restore the States quo ante?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). The trip operating on route No. 40 at 09.40 A.M. from Sujan Singh Park was extended to Bharti Nagar for the convenience of the residents of the said colony. However, on receipt of representations from the commuters parronising this trip the same was restored w.e.f. 8-9-1981 to operate from Sujan Singh Park to Regal.